

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) Yes, Sir.

(b) and (c). In line with the strategy outlined in the National Housing Policy (NHP) on the promotion of low-cost housing technology and use of appropriate building materials on the basis of decentralised approach and skill upgradation of local artisans, the Central Govt. has been implementing the scheme of National Network of Building Centres through HUDCO in different States and U.Ts.

The programme is essentially demand driven and could cover villages and small and medium towns, depending on initiatives taken by the States and local agencies, research and professional bodies.

No specific survey in this regard has been conducted by HUDCO in the States.

[English]

### Foreign Investment

1232. SHRI BOLLA BULLI RAMAIAH: Will the PRIME MINISTER be pleased to state:

(a) whether India attracted a Rs. 67.7 billion of foreign investment since reform measures were introduced in July, 1991; and

(b) if so, the total foreign collaboration approved, sector-wise?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI): (a) and (b). After the announcement of the New Industrial Policy in July, 1991 Government have approved proposals envisaging foreign direct investment of Rs. 238.96 billion (including an amount of Rs. 45.51 billion to be raised through Euro Issues) upto the end of October, 1994.

Statement showing sector-wise break-up of foreign collaboration proposals approved is attached.

### Statement

*Sector-wise Break-up of Foreign Collaboration Cases Approved from 01/08/91 to 31/10/94*

(Rs. in Million)

Sr. No.	NAME OF INDUSTRY	Total	Tech.	Fin.	Total Amount
1	2	3	4	5	6
1.	<b>Mettallurgical Industries</b>				
	Ferrous	114	69	45	13905.65
	Non-Ferrous	56	28	28	7620.95
	Special Alloys	38	26	12	237.15
	Misc. (other Items)—Metallurgy	19	14	5	435.13
	<b>Total</b>	<b>227</b>	<b>137</b>	<b>90</b>	<b>22198.88</b>
2.	<b>Fuels</b>				
	Power	8	0	8	30822.45
	Oil Refinery	60	26	34	29580.37
	Others	35	16	19	4290.19
	<b>Total</b>	<b>103</b>	<b>42</b>	<b>61</b>	<b>64693.01</b>
3.	<b>Boilers and Steam Generating Plants</b>	34	22	12	581.41
4.	<b>Prime Movers other than Electrical</b>	7	5	2	22.45
5.	<b>Electricals Equipment</b>				
	Electrical Equipment	549	359	190	7007.71
	Computer Software Industry	209	33	176	6802.03
	Electronics	140	64	76	2497.23

1	2	3	4	5	6
	Others (S/W)	21	12	9	68.12
	Total	919	468	451	16375.09
6.	Telecommunications	81	52	29	1941.27
7.	Transportation Industry				
	Automobile Industry	179	124	55	6014.71
	Air/Sea Transport	33	6	27	10441.49
	Others (Transport)	24	18	6	234.71
	Total	236	148	88	16690.91
8.	Industrial Machinery	549	387	162	8479.63
9.	Machine Tools	68	40	28	397.84
10.	Agricultural Machinery	21	18	3	55.46
11.	Earth-moving Machinery	31	20	11	129.69
12.	Miscellaneous Mechanical & Engineer	190	97	93	1356.80
13.	Commercial, Office & Household Equipments	39	22	17	815.67
14.	Medical and Surgical Appliances	22	8	14	183.61
15.	Industrial Instruments	76	50	26	192.36
16.	Scientific Instruments	23	8	15	348.38
17.	Fertilizers	20	17	3	36.45
18.	Chemicals (Other than Fertilizers)	629	389	240	20237.21
19.	Photographic Raw Film and Paper	7	4	3	186.32
20.	Dye-Stuffs	6	2	4	47.05
21.	Drugs and Pharmaceuticals	101	55	46	1884.18
22.	Textiles (Includ. Dyed, Printed or P)	181	55	126	10952.89
23.	Paper and Pulp Including Paper Prod.	56	33	23	3320.59
24.	Sugar	2	0	2	535.00
25.	Fermentation Industries	30	9	21	2003.87
26.	Food Processing Industries				
	Food Products	222	57	165	17731.19
	Marine products	71	12	59	648.07
	Miscellaneous (Food prod.)	2	0	2	80.00
	Total	295	69	226	18459.26
27.	Vegetable Oils and Vanaspati	20	2	18	288.84

1	2	3	4	5	6
28.	Soaps, Cosmetics and Toilet Preparations	14	4	10	408.38
29.	Rubber Goods	57	42	25	846.61
30.	Leather, Leather Goods and Pickers	71	19	52	574.19
31.	Glass	28	15	13	1808.30
32.	Ceramics	95	35	60	1729.62
33.	Cement and Gypsum Products	33	17	16	2232.32
34.	Timber Products	2	1	1	1.10
35.	Defence Industries	2	2	0	0.00
36.	Consultancy Services	94	29	65	355.41
37.	Service Sector				
	Financial	55	0	55	13983.22
	Non-Financial Services	98	4	94	8515.26
	Banking Services	1	0	1	5.00
	Other Services	7	2	5	29.15
	Total	161	6	155	22532.63
38.	Hotel & Tourism				
	Hotel & Restaurants	62	22	40	10835.52
	Tourism	17	3	14	16.66
	Total	79	25	54	10852.18
39.	Trading Co.	110	0	110	644.01
40.	Miscellaneous Industries				
	Horticulture	15	9	6	79.72
	Agriculture	41	23	18	182.52
	Floriculture	44	16	28	271.93
	Others (Misc industries)	320	200	120	4025.15
	Total	420	248	172	4559.32
	GRAND TOTAL	5149	2602	2547	238960.16

#### Legal Aid Scheme

1233. SHRI HARIN PATHAK:  
SHRI KASHIRAM RANA:

Will the PRIME MINISTER be pleased to state:

(a) the number of persons benefited by Legal-aid-scheme in the country during the last three years; year-wise and State-wise;

(b) whether the funds provided to the State under the schemes during the period have been fully utilised; and

(c) if not, the reasons therefor;

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H.R.

BHARDWAJ): (a) The requisite information is contained in the attached Statement.

(b) and (c) The allocation of Central Funds is not done on "State Basis". The Committee for Implementing Legal Aid Schemes sanctions grants-in-aid to State Legal/Aid and Advice Boards, Universities and Law Colleges and non-political registered social Action Groups involved in the field of Legal aid on "Financial year" basis for implementation of Legal Aid Programmes, holding of Legal Aid Camps/Lok Adalats; Setting up of Legal Aid Clinics in Universities and Law Colleges; promotion of Legal Literacy and Training of Para-Legals, etc. The reasons for non-utilisation of the funds may differ depending upon law and order, floods/drought and attitude of the professionals, etc.